### Minutes of the Meeting of Central Information Commission-17 8 10

#### **Present:**

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Shri A.N. Tiwari, Information Commissioner
- C. Prof. M.M. Ansari, Information Commissioner
- D. Ms. Annapurna Dixit, Information Commissioner
- E. Shri Satyanand Mishra, Information Commissioner
- F. Shri Shailesh Gandhi, Information Commissioner
- G. Mrs. Deepak Sandhu, Information Commissioner
- H. Mrs. Sushma Singh, Information Commissioner
- I. Officers of the Commission assisted.

### Agenda 1: ATR on the Mom dt. 27.07.2010

Commission noted the ATR on the MOM dated 27 7 10

### Agenda 2: The Progress on the Annual Convention-2010

Commission was apprised of the budgetary requirements for the proposed convention scheduled for 13-14<sup>th</sup> September, 2010. Commission agreed with the slight modifications on the budgetary requirements for the convention as projected by the secretariat of the commission. Commission directed that the matter be pursued with government for speedy disbursement. It was suggested to invite the Law Minister for the inaugural address and the Leader of Opposition, Lok Sabha for the Valediction.

**Action: CCIC/Secretary** 

## Agenda 3: The Statement on receipt & disposal for the month of July 2010 Commission noted.

# Agenda 4: Statement on plan/non plan expenditure for information Commission noted.

### **Supplementary Agenda**

Commission decided to file a case before the appropriate court of law in view of defamatory expression used by an appellant during course of hearing and thereafter against one of the Information Commissioners.

Commission directed the legal cell to present before it the legal position in regard to section 2 (j) (ii) in reference to 'certified' copies.

Action: JS (LEGAL)

### Corrigendum to MoM dated 27 7 10

Commission directed the legal cell to prepare a check list to be used by each registry before admitting any complaint/appeal filed before the Commission. Commission also directed the registries to ensure strict compliance of the scrutiny procedure based on the check list once approved by the Commission.

Action: JS (LEGAL)